NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 275/15	TP 223/16	For Hearing	621A	BMM Ispat Ltd.	

SL. NAME (IN CAPITAL)	•	SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
1 1	A Alaskia D	
1. Am. Sridharan	Counsel prappliant	Andons
9920012655		

Counsel for petitioner is present. He has filed affidavit along with documents common to all the cases filed by the petitioner company for the purpose of compounding.

List it on 31.10.2017.

MEMBER (J)